

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1924
ANSWERED ON:10.08.2006
CHARTER OF DEMANDS OF IA AI PILOTS .
Singh Shri Dushyant

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the pilots of Indian Airlines(IA) and Air India (AI) has submitted a charter of demands to the Government;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) and (c): The erstwhile Indian Pilots` Guild, now a de-recognised Union, has submitted a Charter of Demands for the period 01.01.1997 to 31.12.2006 to the Management of Air India. Since there is no recognized Union for Pilots, the Management is discussing the matter with the negotiating Team of Pilots.

As regards Indian Airlines, the Management had received a representation from Indian Commercial Pilots` Association requesting for revision of payment of various allowances which was considered and settled amicably by the Management.